# GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

### LOK SABHA UNSTARRED QUESTION NO.1396 TO BE ANSWERED ON 24.11.2016

### **Irregularities in Installation of Handpumps**

†1396. SHRI BHAIRONPRASAD MISHRA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has received complaints regarding irregularities/corruption in the installation of hand pumps and in the implementation of rural piped drinking water scheme in Uttar Pradesh; and
- (b) if so, the details thereof and the action taken by the Government thereon?

#### **ANSWER**

# MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (b) Yes Madam. The details of complaints regarding irregularities / corruption in the installation of hand pumps and in the implementation of rural piped drinking water scheme in Uttar Pradesh received by this Ministry are at **Annexure**.

The Ministry has forwarded the complaints received to State Government for inquiry and taking appropriate action and reporting the matter to this Ministry.

## Annexure

## Details of Complaints regarding irregularities/corruption in Uttar Pradesh

S.No.	Name/Address	Subject	Action
1.	Shri Anshu Kumar, H.No.537,B/20,Bharat Pur,MehullaPur,Lucknow, Uttar Pradesh.	Reg. of Crores of Money given arbitrarily to an NGO by a Senior Cabinet Minister of Samajwadi Government.	The state Government of Uttar Pradesh, vide this Ministry's latter dated 27.5.2016, has been requested for necessary action and to furnish the factual report / comments to this Ministry.  No response has been received.
2.	Shri Ramesh Chand Tiwari and others, Gram Panchayat- Puranpur, Pathkhand, Sadar, Pratapgarh, Uttar Prdesh.	Reg. of Financial irregularities and defalcation by misusing of Govt. Funds.	The state Government of Uttar Pradesh, vide this Ministry's latter dated 14.04.2016, has been requested for necessary action and to furnish the factual report / comments to this Ministry.  No response has been received.
3.	Shri RamvirSingh,Purv Pradhan, Gram Panchayat- Sihora, Area Panchayat-Raya,Tah Mahwaan,DisttMathura, Uttar Pradesh.	Reg.investigation of OM Santi rural drinking water scheme Sihora.	The state Government of Uttar Pradesh, vide this Ministry's latter dated 10.03.2016, has been requested for necessary action and to furnish the factual report / comments to this Ministry.  No response has been received.
4.	Shri HrivanshSingh,Loksabha MP, 39,Pratapgarh, Uttar Pradesh.	Reg. necessary action against the misusing of funds allocated for the SwajalDhara.	The state Government of Uttar Pradesh, vide this Ministry's latter dated 10.03.2016, has been requested for necessary action and to furnish the factual report / comments to this Ministry.  No response has been received.
	ShShailendra Kumar Yadav, 1/5, 4 <sup>th</sup> Floor, Vipul Khand,Gompti Nagar, Lucknow, Uttar Pradesh.	Reg. of The Rural Development Department appointment of a unqualified person to an Important position.	The state Government of Uttar Pradesh, vide this Ministry's latter dated 26.02.2016, has been requested for necessary action and to furnish the factual report / comments to this Ministry.  No response has been received.

6.	Shri Rajendra Kumar,	Reg. appointment of	The State Government of Uttar Pradesh, vide this Ministry's latter
	Gram+Post, Ajnar,Distt	Managing Director, U.P.	dated 26.02.2016, has been requested for necessary action and to
	Mahoba, Uttar Pradesh.	Project Corporation Ltd,	furnish the factual report / comments to this Ministry.
		Lucknow, by National Rural	
		Drinking Water & Sanitation	No response has been received.
		Mission, 8, Sarojani Nagar	
		Marg, Lucknow, without the	
		approval of SLSSC and	
		Technical Committee.	
7.	M/s Bandhu Enterprises,	Reg. Demand of bribes by	The State Government of Uttar Pradesh, vide this Ministry's latter
	456/786, SajjadBagh	the Engineers of UP Jal	dated 14.12.2015 and reminder dated 26.04.2016 has been
	Colony, Daulatganj	Nigam Hardoi for the	requested for necessary action and to furnish the factual report /
	Lucknow, Uttar Pradesh.	Construction of 250 KL/16M	comments to this Ministry.
		Over Head Tank Under	
		NRDWP at Behder, Distt.	No response has been received.
		Hardoi, vide contact Board	
		No.54/EE/20.4.15.	